

[Prof. Sher Singh]

(ii) Notification G.S. R. No. 290, dated the 6th March, 1972, publishing the Madras Coarse Grains (Export Control) Amendment Order, 1972.

(iii) Notification G. S. R. No. 194E, dated 17th March, 1972, publishing the Southern States (Regulation of Export of Rice) Amendment Order, 1972. [Placed in Library. See No. LT-1607/72 for (i) to (iii)]

### **THE SUGAR (CONTROL) THIRD AMENDMENT ORDER, 1971**

PROF. SHER SINGH : Sir, I also beg to lay on the Table, under, sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Dept. of Food) Notification G. S. R. No. 100/Ess. Com./Sugar, dt. the 27th December, 1971, publishing the Sugar (Control) Third Amendment Order, 1971. [Placed in Library. See No. LT- 1556/72]

### **I. ANNUAL REPORT AND AUDITED ACCOUNTS (1969-70) OF THE SALAR JUNG MUSEUM BOARD, HYDERABAD AND RELATED PAPERS**

### **II. ANNUAL REPORT AND AUDITED ACCOUNTS (1970-71) OF THE EXECUTIVE COMMITTEE OF THE TRUSTEES OF THE VICTORIA MEMORIAL HALL, CALCUTTA**

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAV) :—Sir, I beg to lay on the Table a copy (in English and Hindi) each of the following papers:—

1. (i) Annual Report and audited Accounts of the Salar Jung Museum Board, Hyderabad, for the year 1969-70.
- (ii) Statement giving reasons for the delay in laying on the Table

the document mentioned at (i) above. [Placed in Library. See No. LT 1608/72 for (i) and (ii)]

II. Annual Report and Audited Accounts of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1970-71. [Placed in Library. See No. LT-1610/72]

### **MESSAGE FROM THE LOK SABHA**

### **THE ARMED FORCES (ASSAM AND MANIPUR) SPECIAL POWERS (AMENDMENT) BILL, 1972**

SECRETARY : Sir, I have to report to the House the following message from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 28th March, 1972, agreed without any amendment to the Armed Forces (Assam and Manipur) Special Powers (Amendment) Bill, 1972, which was passed by Rajya Sabha at its sitting held on the 18th March, 1972."

### **THE BUDGET (GENERAL), 1972-73— General Discussion—contd.**

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) : Now, we shall take up general discussion on the Budget. Yes, Mr. Kulkarni.

SHRI A. G. KULKARNI (Maharashtra) : Sir, the Budget that has been presented has been by and large well received in this country. There are two sections of people now who have expressed their opinions on the Budget. One section says that it is encouraging so far as production